

(b) if so, when?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The Survey and Investigation division given to the U.P. Government has completed investigation in nine districts viz. Saharanpur, Dehra Dun, Tehri Garhwal, Pauri Garhwal, Naini Tal, Almora, Jhansi, Banda and Mirzapur.

Smuggled Watches

774. { **Shri Vishwa Nath Pandey:**
Shri B. N. Kureel:
Shri D. J. Nalk:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that customs officials in Bombay seized about 1150 watches in two separate hauls in July, 1964; and

(b) if so, the action taken against the persons concerned?

The Minister of Finance (Shri T. T. Krishnamachari): (a) On the 25th and 26th July, 1964 the Customs authorities at Bombay seized in two cases a total of 1,155 wrist watches and 11 watch straps.

(b) The accused persons in the two cases are being prosecuted. Departmental action is also being taken against them.

Gold Smuggling

775. **Shri Vishwa Nath Pandey:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Delhi Police seized smuggled gold bars valued at several lakhs from a Ludhiana jeweller near Railway Station at Delhi in the Month of July, 1964; and

(b) if so, the details thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir, but a seizure was made by Delhi Police on 24th June, 1964.

(b) On receipt of information, S.H.O. Kotwali Delhi apprehended Shri Muni Lal son of Shri Assa Ram, Mohalla Chawlian, Jagraon, District Ludhiana on the 24th June, 1964 and recovered one kilogram of gold on his person. The case has been taken over by the Customs Department and proceedings under the Customs Act have been commenced. The value of the gold at the international rate is Rs. 5,358/-.

Smuggled Luxury Articles

776. **Shri Vishwa Nath Pandey:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Customs authorities seized some costly watches and luxury articles at Santa Cruz Airport on the 19th April, 1964; and

(b) if so, the details thereof and the action taken in the matter?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). On the 19th April, 1964, the Customs authorities at Bombay seized 1046 wrist watches valued at Rs. 1,01,800, miscellaneous goods valued at Rs. 9,700/- and Indian Currency worth Rs. 500/- at the Santa Cruz Airport from 5 Indian nationals who arrived from Singapore. All the 5 persons in these cases were prosecuted and convicted. Departmental adjudication of these cases is also in progress.

Oral Contraceptive

777. { **Shri P. R. Chakraverti:**
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Dr. P. Srinivasan:
Shri Paramasivan:

Will the Minister of Health be pleased to state:

(a) the progress so far made in evolving in India an effective oral contraceptive for family planning purposes; and

(b) whether Government have taken note of such a contraceptive produced in Japan recently and, if so, whether the same has been tested for its effectiveness in India and the results thereof?

The Minister of Health (Dr. Sushila Nayar): (a) An effective oral contraceptive has yet to be evolved in India. Research work is going on.

(b) Information from the Indian Embassy in Tokyo reveals that no oral contraceptive is produced in Japan.

Rajendra Memorial Research Society.

778. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 542 on the 12th March, 1964 and state:

(a) whether the proposal of Bihar Government regarding their participation in the establishment of Rajendra Memorial Research Society and Rajendra Memorial Institute at Patna has since been examined by Government; and

(b) if so, the result thereof?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) An *ad hoc* grant of Rs. 2 lakhs was given during 1963-64 to the Rajendra Memorial Research Society, Patna for the purchase of equipment and instruments.

पंजाब के कस्बों के लिये बृहद् योजना

779. श्री बागड़ी : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) पंजाब राज्य के बड़े नगरों तथा कस्बों के लिये बृहद् योजना बनाने के लिये पंजाब सरकार को केन्द्रीय सरकार ने कितनी सहायता दी है; और

(ख) राज्य के किन किन नगरों तथा कस्बों के लिये बृहद् योजना बनाई गई है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर)

(क) बृहद् योजना तैयार करने के सम्बन्ध में पंजाब सरकार द्वारा किये गये वास्तविक व्यय के विरुद्ध 1962-63 में 2.52 लाख रुपये की राशि मंजूर की गई थी।

1963-64 में इस उद्देश्य के लिये 4.25 लाख रुपये की राशि इस शर्त पर मंजूर की गई थी कि बाद में उस का समा-योजन कर लिया जायेगा।

1964-65 के लिये 6.00 लाख रुपये की राशि का विनिधान किया गया है। यह राशि उस राज्य सरकार को अथवा ग्रामियों के रूप में दी जा रही है जिस का अन्तिम समायोजन बाद में कर लिया जायेगा।

(ख) पंजाब के किसी नगर अथवा कस्बे के लिये अभी तक कोई बृहद् योजना अन्तिम रूप से तैयार नहीं हुई है। निम्न-लिखित नगरों और कस्बों के लिये बृहद् योजनाएँ तैयार को जा रही हैं

1. अमृतसर
2. लुधियाना
3. जलन्धर
4. दिल्ली से सटे कस्बे जैसे फरीदाबाद और सोनीपत।
5. कुलू-मनाली।

Aid from Western European Countries

780. { Shri R. G. Dubey:
Shri P. C. Borooah:
Maharajkumar Vijaya
Ananda:
Shri Ram Harkh Yadav:

Will the Minister of Finance be pleased to state:

(a) whether Governments of Western European countries have indicated their readiness to extend more